

BUSINESS ADVISORY COMMITTEE

(Fourteenth Lok Sabha)

FIRST REPORT

(Presented on 07.07.2004)

The Business Advisory Committee held a sitting on Tuesday, the 6th July, 2004.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

(1) General Discussion on the Railway Budget for 2004-2005	10 hours	May be discussed together.
(2) Discussion and voting on the Demands for Grants on Account (Railways) for 2004-2005		
(3) Discussion and adoption of resolution to be moved by Minister of Railways for constitution of a Railway Convention Committee (Fourteenth Lok Sabha) for determination of 'Rate of dividend payable by the Railways to the General Revenues and other ancillary matters'.		
(4) General Discussion on General Budget, 2004-2005	12 hours	May be discussed together.
(5) Discussion and voting on :-		
(i) Demands for Grants on Account (General) for 2004-2005		
(ii) Demands for Excess Grants (General) for 2001-2002		

3. The Committee also recommend that the discussion under rule 193 regarding 'Removal of Governors of four States' may be taken up on Monday, the 12th July, 2004.

NEW DELHI;
July 6, 2004
Asadha 15, 1926 (Saka)

SOMNATH CHATTERJEE
Chairman
Business Advisory Committee